

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 233/TL/2024

Subject : Application under Sections 14 and 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission Licence and other related matters) Regulations, 2009 with respect to Transmission Licence to Khavda IV – E2 Power Transmission Limited.

Petitioner : Khavda IV E2 Power Transmission Limited (KIVE2PTL)

Respondents : Central Transmission Utility of India Limited (CTUIL) and Ors.

Date of Hearing : **28.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Siddharth Sharma, CTUIL
Shri Akshayvat Kislay, CTUIL

Record of Proceedings

None was present on behalf of the Petitioner when the matter was called out. Accordingly, in order to extend another opportunity of an oral hearing to the Petitioner, the Commission adjourned the matter.

2. The Petition will be listed for hearing on **8.11.2024**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)